

**Notifications under Company Secretaries
Act and Industries (Development
and Regulation) Act.**

THE MINISTER OF STATE IN THE
DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM):
I beg to lay on the Table—

(1) A copy of the Company Secretaries (Amendment) Regulations, 1985 (Hindi and English versions) published in Notification No. 710:2: (M) (1) in Gazette of India dated the 30th December, 1985 under sub-section (4) of section 39 of the Company Secretaries Act, 1980. [Placed in Library. See No. LT 2265/86]

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 18AA of the Industries (Development and Regulation) Act, 1951 :

- (i) S.O. 930(E) published in Gazette of India dated the 31st December, 1985 regarding extension of period of take over of management of Messrs Sri Rama Sugars and Industries Limited, Babbili, beyond five years.
- (ii) S.O. 932(E) published in Gazette of India dated the 31st December, 1985 regarding extension of period of take over of management of Messrs Sri Rama Sugars and Industries Limited, Seethanagaram, beyond five years.
- (iii) S.O. 935(E) published in Gazette of India dated the 31st December, 1985 regarding extension of period of take over of management of Messrs Cauvery Spinning and Weaving Mills Limited, Pudukottai, beyond five years.
- (iv) S.O. 13(E) published in Gazette of India dated the 9th January, 1986 regarding extension of period of take over of management of Messrs Sri Durga Cotton Spinning and Weaving Mills Limited, Konnagar, beyond five years.
- (v) S.O. 24(E) published in Gazette of India dated the 20th January, 1986

*regarding extension of period of take over of management of Messrs Priyalaxmi Mills, Baroda, beyond five years.

[Placed in Library. See No. LT 2265/86]

**Annual Report of and Review on Petrofils
Cooperative Limited, New Delhi
for 1984-85**

THE MINISTER OF STATE IN THE
DEPARTMENT OF CHEMICALS AND
PETRO-CHEMICALS (SHRI R.K. JAI-
CHANDRA SINGH): I beg to lay on the
Table—

(1) A copy of the Annual Report (Hindi and English versions) of the Petrofils Cooperative Limited, New Delhi, for the year 1984-85 along with Audited Accounts.

(2) A copy of the Review (Hindi and English versions) by the Government on the working of the Petrofils Cooperative Limited, New Delhi, for the year 1984-85.

[Placed in Library. See No. LT 2267, 86]

12.14½ hrs.

**COMMITTEE ON WELFARE OF
SCHEDULED CASTES AND
SCHEDULE TRIBES**

[English]

*Fourth Report
and
Minutes*

SHRI K. D. SULTANPURI (Simla) :
Sir, I beg to present the Fourth Report (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Industry (Department of Public Enterprises)—Reservations for and employment of, Scheduled Castes and Scheduled Tribes in Bharat Heavy Electricals Ltd. (Hyderabad and Hardwar Units) and Minutes of sittings of the Committee relating thereto.